## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

\*\*\*\*

## ORDER

NO: 888 /AC

DATED:- 5/10/19

Joint Registrar(Acctts)

Sanction is hereby accorded to the allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various detailed Heads for the current year 2019-20, as detailed below-

(Rs. In lacs)

								( Rs. In lacs)	
S.	Name of the Court.	001	006-	007-	009	014-	2071-	043	054 Furniture
No		Salary	Tele phone	O.E.	R.R.T.	POL	P&ORB (NPS)	Uniform.	& furnishings.
1	Pr. D&S Judge, Srinagar.	25.00					0.30	1.50	
2	Pr. D&S Judge, Kupwara.	20.00				0.20	0.40		
3	Pr. D&S Judge, Jammu.	20.00					0.50		
4	Pr. D&S Judge, Kathua.		<del></del>	<b></b> -					0.50
5	Addl. D&S Judge, Kathua.	15.00							
6	Addl. D&S Judge,	15.00					0.20	<del> </del>	
	Handwara.						3,23		
7	Addl.D&S Judge, Rajouri.						:		0.30
8	Addi. D&S Judge, Kupwara	15.00							
	(Fast Track Court)						·		
9	Addl. D&S Judge, Sopore.	15.00		0.20					
10	Addl. Distt. Judge	10.00	<b></b> -				0.10		0.50
	(Matrimonial Cases)								
	Jammu.	ļ		ļ	<u> </u>			ļ	
11	Addl. Distt. Judge (Anti-								0.25
	corruption) Jammu.		ļ	ļ				<u> </u>	
12	Addl. Distt. Judge (Anti-	10.00							
13	corruption) Srinagar.	12.00	<u> </u>	<del></del>	ļ	0.10	<u> </u>	<del> </del>	
13	2 <sup>nd</sup> .Addl. D&S Judge,	12.00				0.10			
	Srinagar.	<del> </del>	0.10	0.20	<del> </del>	0.20	0.20	-	
14	C.JM. Srinagar.		0.10	0.20	0.15	0.20			
15	C.J.M. Handwara.	ļ		<del></del>	0.15		<del></del>		0.50
16 17	Sub Judge, Uri. Sub Judge, Ramnagar.	15.00		0.15		0.10	0.10	0.30	0.50
18	City Judge, Jammu.	15.00		0.13	<del></del>			0.08	0.30
19	City Judge, Srinagar.	15.00		<del> </del>			0.20		0.50
20	Spl.Mob.Mag. Srinagar.	15.00		0.15		0.15	0.20		
21	Distt. Mob. Mag. (Tr) Doda.			0.15					0.40
22	Distt. Mob. Mag. (Tr)	10.00	0.10	0.15		0.15	0.20		
22	Sopore.	10.00	0.10	0.15		""	0.20		
23	Distt. Mob. Mag. (Tr)	<b> </b>			T				0.40
	Anantnag.						1		
24	Munsiff, Magam.	10.00							
25	Munsiff, Bandipora.	7.00							
26	Munsiff, Qazigund.							0.20	0.30
27	Munsiff, Basohli.							0.30	
28	Munsiff, Anantnag.	8.00					0.20		
29	Munsiff, Sogam.			0.15		0.15	0.20		0.40
30	Munsiff, Tral.							0.20	0.40
31	Addl. Mob. Mag. Khalatsi.	10.00				<u> </u>			
32	Addl. Mob. Mag. Reasi.			0.10		0.15	0.20		
33	Tehsildar, Thanamandi.	1.50				ļ	0.15		<b> </b>
34	Tehsildar, Shopian.	1.50					0.15		
35	Tehsildar, Tral.	2.00			ļ		0.15		<del></del>
36	Tehsildar, Gandoh.	4.00					0.30		

By Order.

No 18019-18079 Ac Dated: 5/10/19
Copy to the:-

1-4 Pr. D & S Judge, Srinagar/Kupwara/Jammu/Kathua.

5-8 Addl. Distt. & Sessions Judge, Kathua/Handwara/Rajouri/Sopore./Kupwara.

9. Addl. Distt. Judge, (Matrimonial Cases) Jammu.

10-11. Addl. Distt. Judge (Anti-corruption) Jammu/Srinagar.

12. 2<sup>nd</sup>. Addl. D&S Judge, Srinagar.

- 13-14. C.J.M. Srinagar/Handwara.
- 15-16. Sub Judge, Uri/Ramnagar.
- 17-18. City Judge, Jammu/Srinagar.
- 19. Special Mobile Magistrate, Srinagar.
- 20-22. Distt. Mob. Mag. (Tr) Doda/Sopore/Anantnag.
- 23-29. Munsiff, Magam/Bandipora/Qazigund/Basohli/Anantnag/Ssogam/Tral.
- 30-31 Addl. Mobile Magistrate Khaltsi/Reasi.
- 31-35. Tehsildar, Thanamandi/Shopian/Tral/Gandoh.
- 36 Try Officer, Saddar Try. Srinagar.
- 37 Try. Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 38-59 Treasury Officer, Kupwara/Kathua/Handwara/Rajouri/Sopore/Handwara/Uri/Ramnagar/Doda/Anantnag/Magam/Bandipora/Qazigund/Basohli/Sogam/Tral/Khaltsi/Reasi/Thanamandi/Shopian/Tral/Gandoh.
- 60. Order Book.
- 61 I/c NIC High Court, Srinagar for uploading on High Court website.

Joint Registrar(Acctts)